

Annexure-7
RAMAKRISHNA HOUSING PRIVATE LIMITED
CIRP COMMENCED ON OCTOBER 28, 2022;
LIST OF CREDITORS AS ON JULY 01, 2023;

LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if any					
1	ESIC RO, Gunadala	Central Government	16-11-2022	11,30,177	11,30,177	ESI Dues	No	NIL	-	-	-	-	Claims have been provisionally

2	Income Tax	Central Government	16-11-2022	41,65,583	41,65,583	Income Tax and Interest	No	NIL						admitted based on the documents provided by the respective claimants. Due to non-cooperation of suspended directors and Corporate defaulter, the claims yet not verified with the books of accounts of the Corporate Defaulter.
3	EPF Organisation	Central Government	11-02-2023	92,49,704	92,49,704	EPF dues, interest and damages	No	NIL	-	-	-	-		
	Total			1,45,45,464	1,45,45,464				-	-	-	-		

For Ramakrishna Housing Private Limited

Sriram Parthasarathy
Interim Resolution Professional
IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895